

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT REKHA N. PANDHARE
COURT 40 ADDL SESSIONS JUDGE
Criminal Cause List Dated 22-07-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>JUDGMENT</u>				
1	POCSO SPL CASE	100038/2014	The State Mulund P.S Vs Vijaykumar Avad Narayan Sharma	
<u>ARGUMENTS</u>				
2	BAIL APPL POCSO	100652/2020	Suraj Dayashankar Jaisar Vs The State	Anjali Patil
<u>HEARING</u>				
3	POCSO SPL CASE	100402/2016	KHERWADI POLICE STATION. Vs SHYAMSUNDER PRAKASHCHANDRA MISHRA AND ANOTHER 01	
4	POCSO SPL CASE	100231/2017	PANT NAGAR POLIEC STATION Vs PRABHU SANTOSH KHEDEKAR	
5	POCSO SPL CASE	1000460/2018	The State of Vakola Police Station Vs Pintu @ Ajay Shriharishakumar Gaud	PP
6	POCSO SPL CASE	100359/2019	The State of Maharashtra - Ghatkopar Police Station Vs Sagar Ajit Pangerkar and other 02	PP
7	POCSO SPL CASE	100379/2019	The State of Maharashtra - Shivaji Nagar Police Station Vs Mohd. Munajir Mohd. Murtujha Ansari	PP
8	POCSO SPL CASE	100381/2019	The State of Maharashtra- Kherwadi Police Station Vs Avinsah Rajesh Maghade	PP
9	POCSO SPL CASE	100491/2019	The State of Maharashtra - Shivaji Nagar Police Station Vs Layis Mohd. @ Langda Munna Sharif Khan and other 02	PP

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT REKHA N. PANDHARE
COURT 40 ADDL SESSIONS JUDGE
Criminal Cause List Dated 22-07-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
10	POCSO SPL CASE	100560/2019	The State of Maharashtra - Khar Police Station Vs Madhukar Parshuram Khot	PP
11	BAIL APPL POCSO	100628/2020	Ashwini Janardan Waghmare Vs State R C F Police Station	D A Shinde
STATEMENT US 313 CR.P.C.				
12	POCSO SPL CASE	100363/2017	SHIVAJI NAGAR POLICE STATION Vs HASAN (BABA) ISMAIL PARKAR AND ANOTHER 01	
EVIDENCE PART HEARD				
13	POCSO SPL CASE	100467/2019	The State of Maharashtra - BKC Police Stn. Vs Banti Sadbir Dikka and Ors. 02	PP
14	POCSO SPL CASE	100468/2019	The State of Maharashtra - BKC Police Station Vs Sundar Dayachand Both and Ors. 09	PP
15	POCSO SPL CASE	100521/2019	The State of Maharashtra - RAK Marg Police Station Vs Mohd. Ilyas Mohd. Ishak Shaikh	PP
16	SPL.CASE	132/2020	The State of Maharashtra - B. K .C .Police Station Vs Sachin Ramkumar Chavariya and other 06	APP
EVIDENCE				
17	POCSO SPL CASE	100317/2017	GAMDEVI POLICE STATION Vs DILSHAN AKBAR SHAIKH	
18	POCSO SPL CASE	100543/2017	The State Dongri Police Station Vs Husain Suleman Shaikh	
19	POCSO SPL CASE	100169/2018	The State of Wadala T.T.Police Station Vs Rajesh Sinappa Pujari	

(Main Matter REMAND APPL POCSO/0100027/2018)

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT REKHA N. PANDHARE
COURT 40 ADDL SESSIONS JUDGE
Criminal Cause List Dated 22-07-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
20	POCSO SPL CASE	100397/2019	The State of Maharashtra - Chunabhatti Police Station Vs Mohnish Mohan Mhatre	APP
<u>FILING SURETY</u>				
21	POCSO SPL CASE	100055/2019	The State of Park Site Police Station Vs Farid Abdul Rahim Shaikh	PP Adv. Amrish Salunkhe
<u>APPEARANCE</u>				
22	POCSO SPL CASE	100481/2019	The State of Maharashtra - Ghatkopar Police Station Vs Prakash Gopal Jadhav	PP
23	POCSO SPL CASE	100630/2019	The State of Maharashtra - Pant Nagar Police Station Vs Habib Abdul Khuddu Shaikh	PP
24	POCSO SPL CASE	100668/2019	The State of Maharashtra - Khar Police Station Vs Ranjana Khoat @ Ranjana Yashwant Pardhi	PP
25	POCSO SPL CASE	100688/2019	The State of Maharashtra - Dharavi Police Station Vs Sagir Lalmohamad Khan and other 03	PP
<u>REPORT</u>				
26	POCSO SPL CASE	100380/2014	The State Nirmal Nagar P.S Vs Irfan Salim Khan @ sonu Gautam	
27	POCSO SPL CASE	100401/2014	The State Wadala T.T. P.S Vs Majibar Rehman Shaikh @ Bapan	
28	POCSO SPL CASE	100645/2015	The State of Vakola Police Station. Vs BHIM KASHINATH VHATKAR.	

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT REKHA N. PANDHARE
COURT 40 ADDL SESSIONS JUDGE
Criminal Cause List Dated 22-07-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
29	POCSO SPL CASE	100029/2016	The State of Antophill Police Station. Vs RATAN ABDUL RAZZAK SHAIKH.	
30	POCSO SPL CASE	100062/2018	The State of Nagpada Police Station Vs Thomas Rajesh Rajan	
(Main Matter REMAND APPL POCSO/0101103/2017)				
31	SPL.CASE	100571/2020	The State of Maharashtra through Shivaji Nagar Police Station, Mumbai. Vs Mohd. Farukh Inayat Ali Shah @ Zakir @ Guddu	PP
